

**GOVERNMENT OF MANIPUR
DIRECTORATE OF ENVIRONMENT & CLIMATE CHANGE
POROMPAT, IMPHAL-05**

No. 12/DC(IE)/42/DEP/2020

Imphal, the 4th December, 2021

To,

**Member Secretary
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032**

Subject: **Submission of Status Report for Preparation and Uploading of District Environment Plan in the respective District website of Manipur.**

Sir,

I have the honour to refer Order of Hon'ble NGT in OA No. 360/2018, Dtd. 05.07.2021 and to submit herewith the required Status Report of the District Environment Plans in respect of 16 districts of Manipur as Annexure for doing the needful.

With regards,

Enclosed : As above

Yours sincerely



(Dr. Y. Nabachandra Singh)
Director

Copy to :

1. Staff Officer to Chief Secretary, Government of Manipur
2. P.S. to Addl. Chief Secretary (Forest, Environment & Climate Change), Govt. of Manipur
3. All Deputy Commissioner/District Magistrate, Manipur
4. Member Secretary, Manipur Pollution Control Board

ANNEXURE**Status of District wise District Environment Plan of Manipur**

Districts	Status
Ukhrul	<ul style="list-style-type: none">Completed and uploaded at District Website on 30.10.2021
Imphal West	<ul style="list-style-type: none">Compilation work in progress and will upload in District website by 15th December, 2021
Thoubal	<ul style="list-style-type: none">Consultation Workshop for finalization of DEP completed and compilation for uploading in District website is in progress
Churachandpur	<ul style="list-style-type: none">Compilation work in progress and will upload in District website by 15th December, 2021
Noney	<ul style="list-style-type: none">Compilation work in progress and will upload in District website by 15th December, 2021
Tamenglong	<ul style="list-style-type: none">Compilation work in progress and will upload in District website by 15th December, 2021
Kamjong	<ul style="list-style-type: none">Compilation work in progress and will upload in District website by 15th December, 2021
Chandel	<ul style="list-style-type: none">Compilation work in progress and will upload in District website by 15th December, 2021
Imphal East	<ul style="list-style-type: none">Consultation Workshop for finalization of DEP completed and compilation for uploading in District website is in progress
Pherzawl	<ul style="list-style-type: none">Consultation Workshop for finalization of DEP completed and compilation for uploading in District website is in progress
Bishnupur	<ul style="list-style-type: none">Requested for corrected / improved template as per Stakeholders workshop for finalization of DEPFinal Draft DEP may be endorsed by concerned DC
Tengnoupal	
Senapati	
Jiribam	
Kangpokpi	<ul style="list-style-type: none">Incomplete data in the templateNeed to have DLOs meeting with stakeholder in presence of DC for finalization of DEP
Kakching	

OA No. 360 of 2018: State Environment Department may collect **District Environmental Plans (DEPs)** and finalize the **State Environmental Plan (SEP)** to integrate the **National Environmental Plan (NEP)**.

MAJOR ELEMENTS FOR EP:

- socio-economic development status,
- urban development status,
- regional development status,
- natural resources and land use management,
- infrastructure system,
- governance frameworks, etc.

DIRECTIONS FROM HON'BLE NGT:

Vide Order dated 15.07.2019 in O.A. No. 710/2017:

- in view of Constitutional provisions under Articles 243 G, 243 W, 243 ZD (as a part of **District Planning Committee**) read with **Schedules 11 and 12 and Rule 15 of the Solid Waste Management Rules, 2016**, it is necessary to have a **District Environment Plan (DEP)**;
- DEP is to be operated by a District Committee under chair of DMs with representatives from Panchayats, Local Bodies, Regional Officers, State PCB and a suitable officer representing the administration;
- DEPs and Constitution of District Committee to be placed on the district website;
- Monthly report of monitoring by the DMs may be furnished to the Chief Secretary and may be placed on the website of the district;
- To be provided an **institutional mechanism** for effective monitoring.

Vide order dated 12.09.2019 in O.A. No. 360 of 2018 :

Such information is to be furnished by the CS indicating:

- Current status and compliance to provisions under statute
- Desirable level of compliance in terms of statutes
- Gap between current status, desired levels and proposal of attending the gap with time lines
- Name and designation of designated officer for ensuring

DISTRICT ENVIRONMENT PLAN (DEP)

- based on 7 (seven) thematic area as a model report for all the state

1.0 Waste Management Plan

- 1.1 Solid Waste Management Plan (for each ULB)
- 1.2 Plastic Waste Management (for each ULB)
- 1.3 C & D (Construction & Demolished) Waste Management
- 1.4 Biomedical Waste Management (for each ULB)
- 1.5 Hazardous Waste Management
- 1.6 E-Waste Waste Management

2.0 Water Quality Management Plan

3.0 Domestic Sewage Management Plan

4.0 Industrial Waste Water Management Plan

5.0 Air Quality Management Plan

6.0 Mining Activity Management plan

7.0 Noise Pollution Management Plan

SOLID WASTE MANAGEMENT PLAN FOR KAKCHING**Table 1.1 (i): Population and Solid Waste Generated Status as on 2011 census**

Blocks/ Sub-District	No. of Towns	No. of Villages	Households			Population as per 2011 census			Solid Waste Generated in Tones per Day
			Urban	Rural	Total	Urban	Rural	Total	
KAKCHING KHUNOU MUNICIPAL COUNCIL	1		2278		2278	14284		14284	5
KAKCHING MUNICIPAL COUNCIL	1		7144		7144	32138		32138	11.24
SUGNU MUNICIPAL COUNCIL	1	NIL	1094	NIL	1094	6442	NIL	6442(PP)	2.25
Kakching Block	NIL	7	NIL	16018	16018	NIL	47,209	47,209	16.52
Langmeidong Block	NIL	10	NIL	12146	12146	NIL	59189	59189	20.7

Note: Taking 0.35 kg / day / capita of Solid Waste Generation as per CPHEEO Manual

Table 1.1 (ii - a): Inventory of Solid Waste Generation

Blocks / Sub-districts	Local Bodies (LBs)	(A) Solid Waste generated in TPD						No. of bulk waste generated	Time Line for Compliance	Actor
		Total Waste	Wet Waste	Dry Waste	C & D waste	Street Sweeping	Domestic Hazardous Waste			
KAKCHING	KAKCHING MUNICIPAL COUNCIL	11.24	5.00	6.24	NOT ASSESSED	1.5	NOT ASSESSED	NIL	31 st October, 2021	ULBs PWD TCI RD&PR or any appropriate DLO
	KAKCHING C.D. BLOCK	16.52	7	9.52	NA	NA	NOT ASSESSED	NA	31 st December, 2021	
WAIKHONG SUB-DIVISION	SUGNU MUNICIPAL COUNCIL	2.25	1.5	0.75	NOT ASSESSED	NOT ASSESSED	NOT ASSESSED	NIL	31 st August, 2022	
	KAKCHING KHUNOU MUNICIPAL COUNCIL	5	3	2	NA	NA	NA	NA	31 st August, 2022	
	LANGMEIDONG G C.D. BLOCK	20.7	8	12.7	NA	NA	NA	NA	31 st August, 2022	

Table 1.1(ii - b): Inventory of Segregated Solid Waste Collection

Towns / Blocks/ Villages	(B) Solid Waste Collected in MT / Day						Gap in % between (A) & (B)	Time Line for compliance	Actor (any appropriate DLO)
	Total Waste	Wet Waste	Dry Waste	C & D waste	Street Sweeping	Domestic Hazardous Waste			
KAKCHING KHUNOU MUNICIPAL COUNCIL	4.1	2.5	1.6	NA	NA	NA	18%	1 st Dec, 2021	Executive Officer
KAKCHING MUNICIPAL COUNCIL	6.21	2.21	4.0	NOT ASSESSED	1.5	NOT ASSESSED	44.75%	31 st OCT, 2021	Executive Officer
SUGNU MUNICIPAL COUNCIL	2	1	1	NOT ASSESSED	NOT ASSESSED	NOT ASSESSED	11.11%	1 st DEC, 2021	Executive Officer
KAKCHING C.D. BLOCK	NA	NA	NA	NA	NA	NA	100%	31 st Aug, 2022	BDO
LANGMEIDONG C.D. BLOCK	NA	NA	NA	NA	NA	NA	100%	31 st Aug, 2022	BDO

Table 1.1 (iii): Collection of Solid Waste Generated

Towns / Blocks/ Villages	Target Households Qty	Total HH covered under Door-to-Door Collection in %	Home yard Composting in %	Gap between Generated and Collected in %	Time Line for compliance	Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	2278	80%	20%	18%	1 st December, 2021	ULBs for Municipal Areas and Block Development Officers for Block
KAKCHING MUNICIPAL COUNCIL	7144	85%	20%	44.75%	31 st OCTOBER, 2021	
SUGNU MUNICIPAL COUNCIL	1094	80%	20%	11.11%	31 st AUGUST, 2021	
KAKCHING C.D. BLOCK	16018	NIL	NIL	100%	31 st AUGUST, 2022	
LANGMEIDONG C.D. BLOCK	12146	NIL	NIL	100%	31 st AUGUST, 2022	

Note: HH = House holds

Table 1.1 (iv): Established Collection of Solid Waste Generated

Towns / Blocks/ Villages	Road Sweeping (in %)		No. of Authorization for waste collection					Time Line for Compliance	Actor
	Mechanical	Manual	SHGs	NGOs	Producers	Waste Pickers	Recycler		
KAKCHING KHUNOU MUNICIPAL COUNCIL	NIL	100	NIL	NIL	NIL	NIL	NIL	31 st August, 2021	ULBs for Municipal Areas and Block Development Officers for Block
KAKCHING MUNICIPAL COUNCIL	NIL	100	NIL	NIL	NIL	NIL	NIL	31 st October, 2021	
SUGNU MUNICIPAL COUNCIL	NIL	100	NIL	NIL	NIL	NIL	NIL	31 st August, 2021	
KAKCHING C.D. BLOCK	NIL	100	NIL	NIL	NIL	NIL	NIL	31 st AUGUST, 2022	
LANGMEIDONG C.D. BLOCK	NIL	100	NIL	NIL	NIL	NIL	NIL	31 st AUGUST, 2022	

Table 1.1 (v): Infrastructure for Solid Waste Management

Towns / Blocks/ Villages	Bulk Waste Transport		Segregated Waste		Waste Transfer points	Sanitary Land fill	Material Recovery Centre	Time Line Action for Compliance	Actor
	Tractor / Trolleys	Trucks	Tractor / Trolleys	Trucks					
KAKCHING KHUNOU MUNICIPAL COUNCIL	1 TRACTOR	1		1 Tata tipper	1	Allotment under process	Nil	1 st December, 2021	ULBs for Municipal Areas and Block development Officers for Block
KAKCHING MUNICIPAL COUNCIL	2 TRACTOR	5 Nos. of 407 Mini TRUCK			Under Construction	0	NIL	31 st OCTOBER, 2021	
SUGNU MUNICIPAL COUNCIL	1 TRACTOR	1 TRUCK		1 407 TATA tipper	1	0	NIL	1 st DECEMBER, 2021	
KAKCHING C.D. BLOCK	1 TRACTOR (required)	1 TRUCK (required)		1 407 TATA tipper(required)	1 or 2 (Needs to identify)	0	NIL	31 st AUGUST, 2022	
LANGMEIDONG C.D. BLOCK	1 TRACTOR (required)	1 TRUCK (required)		1 407 TATA tipper(required)	1 or 2 (Needs to identify)	0	NIL	31 st AUGUST, 2022	

Table 1.1 (vi): Treatment / Management Facilities for Solid Waste

Towns / Blocks/ Villages	Total Waste Generated	Solid Wastes Treated / Managed in MT / day			Total Wastes Managed / Treated in MT / Day	Gap in % between Generated Waste and Treated	Time Line Action for Compliance	Actor
		Composting	Waste to Energy	Sanitary Landfill				
KAKCHING KHUNOU MUNICIPAL COUNCIL	5	2.5	NIL	NIL	3	40%	1 st December, 2021	ULBs for Municipal Areas and Block development Officers for Block
KAKCHING MUNICIPAL COUNCIL	11.24	2.5 (Processed at source through home composting/Pi)	NIL	NIL	4.3 (1.8MT dry waste is managed / treated at Council Level)	61.74%	31 st OCTOBER, 2021	

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		ggery/duck/chicken feeds etc)			2.5 MT wet waste is managed at source)		
SUGNU MUNICIPAL COUNCIL	2.25	1	NIL	NIL	1.5	66.67%	1 st December, 2021
KAKCHING C.D. BLOCK	16.52	NIL	NIL	NIL	NIL	100%	31 st AUGUST, 2022
LANGMEIDONG C.D. BLOCK	20.7	6.5	NIL	NIL	7	66.18%	31 st AUGUST, 2022

Table 1.1 (vii): Notification of By-laws / orders incorporating Solid Waste Management

Towns / Blocks/ Villages	Notification of by-laws / Directions / orders	Implementation of by-laws / Directions / orders	Gap	Time Line Action for Compliance	Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	DRAFT BYE LAW PUBLISHED IN THE GAZETTE. FINAL PUBLICATION PENDING	Under Process		1 st December, 2021	ULBs for Municipal Areas and Block development Officers for Block
KAKCHING MUNICIPAL COUNCIL	Final Publication of "The Kakching Municipal Waste Management Bye-Laws, 2020" pending with the government.	Under Process		31 st October, 2021	
SUGNU MUNICIPAL COUNCIL	DRAFT BYE LAW PUBLISHED IN THE GAZETTE. FINAL PUBLICATION PENDING	Under Process		1 st December, 2021	
KAKCHING C.D. BLOCK	Under Process	Under Process		1 st December, 2021	
LANGMEIDONG C.D. BLOCK	Under Process	Under Process		1 st December, 2021	

Table 1.1 (viii): Financial for Solid Waste Management

Towns / Blocks/ Villages	CAPEX			OPEX			Time Line Action for Compliance	Actor
	Required	Available	Gap	Required	Available	Gap		
KAKCHING KHUNOU MUNICIPAL COUNCIL	1 JCB, 9 Mini hopper tippers, 1 407 TATA tipper	1 407 TATA Tippers		Fuel: Rs. 2 lakhs per year			1 st December, 2021	

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	Approx. Rs. 34 Lakhs			Salary: Rs 6 Lakhs per year for sanitary staffs				
KAKCHING MUNICIPAL COUNCIL	4 Nos of 407 TATA @ Rs. 60,00,000.00	5 Nos. of 407 TATA		Fuel: Rs. 8lakhs per year Salary: Rs 34 Lakhs per year for sanitary staffs			1 st December, 2021	ULBs for Municipal Areas and Block development Officers for Block
SUGNU MUNICIPAL COUNCIL	1 JCB 9 Hooper Tippers 1 407 TATA tipper Approx.. Rs. 34 Lakhs	1 407 TATA Tipper		Fuel: Rs. 2 lakhs per year Salary: Rs 6 Lakhs per year for sanitary staffs			1 st December, 2021	
KAKCHING C.D.BLOCK	1 JCB, 7 Hooper Tipper,1 TATA mini Tipper, 2 person for manual works. Approx. Rs.55lakhs	NIL		Fuel: 10 lakhs per year, Salary: 10 lakhs per year for sanitary staffs.			1 st December, 2021	
LANGMEIDONG C.D. BLOCK	1 JCB, 7 Hooper Tipper,1 TATA mini Tipper, 2	NIL		Fuel: 10 lakhs per year,			1 st December, 2021	

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	person for manual works. Approx. Rs.55lakhs			Salary: 10 lakhs per year for sanitary staffs.				
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THEME 1.0: WASTE MANAGEMENT PLAN**Sub-theme 1.2: Plastic Waste Management Plan****[Compliance of the Plastic Waste Management Rules, 2016]****Section 6: Responsibility of local body [in Urban Area]**

- Setting up of infrastructure for segregation, collection, storage, transportation, processing, disposal, operationalization and coordination;
- Creating awareness among all stakeholders about their responsibilities and open burning of plastic waste does not take place;
- Engaging civil societies or groups working with waste pickers;
- Frame bye-laws incorporating the provisions of these rules;

Section 7: Responsibility of Gram Panchayat [in Rural Area]:

- Same activities in rural area as in urban area by either on its own Panchayet or by engaging an agency

Table 1.2 (i): Inventory of Plastic Waste Generation

Towns / Blocks/ Villages	Estimated quantity of generation MT/Day	No. of Bulk generation units	No. of producers	Linkage with Producers	Linkage with NGOs	Time line for compliance	Responsibility / Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	0.5	NIL	NIL	NIL	NIL	1 st December, 2021	ULBs for Municipal Areas and Block development Officers for Block
KAKCHING MUNICIPAL COUNCIL	0.257	NIL	NIL	NIL	NIL	1 st December, 2021	
SUGNU MUNICIPAL COUNCIL	0.5	NIL	N/A	NIL	NIL	1 st December, 2021	
KAKCHING C.D. BLOCK	0.2	NIL	N/A	NIL	NIL	1 st December, 2021	
LANGMEIDONG C.D. BLOCK	0.2	NIL	N/A	NIL	NIL	1 st December, 2021	

Table 1.2 (ii): Segregated / Collection / Disposal / Transported / processed of Plastic Waste

Towns / Blocks/ Villages	Quantity segregated & collected MT/Day		Time line for compliance	Responsibility / Actor
	Door to Door / Households	Commercial Area / Bulk generated area		
KAKCHING KHUNOU MUNICIPAL COUNCIL	0.2	0.3	1 st December, 2021	ULBs for Municipal Areas and Block development Officers for Block
KAKCHING MUNICIPAL COUNCIL	0.150	0.10	1 st December, 2021	
SUGNU MUNICIPAL COUNCIL	0.2	0.3	1 st December, 2021	
KAKCHING C.D. BLOCK	NIL	NIL	1 st December, 2021	
LANGMEIDONG C.D. BLOCK	NIL	NIL	1 st December, 2021	

Table 1.2 (iii): Implementation of Extended Producers Responsibility (EPR) and Regulation for Plastic Waste

Towns / Blocks/ Villages	Ban on carry bags / Single use Plastics (Yes / NO)	Financial support by producers / brand owners (Rs.)	Infrastructure support by producers / brand owners	No. of collection centre established by producers / brand owners	Sealing of <50 or > 50 micron plastic	Time line for compliance	Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	YES Ban notified but not implemented	NIL	NIL	NIL	YES	1 st December, 2021	ULBs for Municipal Areas and Block development Officers for Block
KAKCHING MUNICIPAL COUNCIL	YES (Ban on use of carry bags/single use plastics notified but not yet implemented)	NIL	NIL	NIL	YES	1 st December, 2021	
SUGNU MUNICIPAL COUNCIL	YES (Ban on use of carry bags/single use	NIL	NIL	NIL	YES	1 st December, 2021	

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	plastics notified but not yet implemented)						
KAKCHING C.D. BLOCK	YES (Ban on use of carry bags/single use plastics notified but not yet implemented)	NIL	NIL	NIL	YES	1 st December, 2021	
LANGMEIDONG C.D. BLOCK	YES (Ban on use of carry bags/single use plastics notified but not yet implemented)	NIL	NIL	NIL	YES	1 st December, 2021	

THEME 1.0: WASTE MANAGEMENT PLAN**Sub-theme 1.3: C& D Waste Management Plan**

[Compliance of the Construction and Demolition Waste Management Rules, 2016, vide No. G.S.R. 317(E), dtd. 29.03. 2016]

Section 6: Duties of local authority

- issue directions for proper management of construction and demolition waste;
- safe disposal of C & D waste contaminated with industrial hazardous or toxic material or nuclear waste if any;
- make arrangements and place appropriate containers for collection of waste;
- create a sustained system of information, education and communication

Table 1.3 (i): Inventory of Construction and Demolition (C & D) Waste Generation

Towns / Blocks/ Villages	Estimated quantity of generation MT/Day	Issuance of permission by ULBs	Deposition point	Recycling Point	Any by-laws [Yes / No]	Time line for compliance	Responsibility / Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	NOT ASSESSED	NIL	NIL	NIL	NO	1 st December, 2022	ULBs/PWD
KAKCHING MUNICIPAL COUNCIL	NOT ASSESSED	NIL	NIL	NIL	NO	1 st December, 2022	
SUGNU MUNICIPAL COUNCIL	NOT ASSESSED	NIL	NIL	NIL	NO	1 st December, 2022	
KAKCHING C.D. BLOCK	NOT ASSESSED	NIL	NIL	NIL	NO	1 st December, 2022	
LANGMEIDONG C.D. BLOCK	NOT ASSESSED	NIL	NIL	NIL	NO	1 st December, 2022	

THEME 1.0: WASTE MANAGEMENT PLAN**Sub-theme 1.4: Bio Medical Waste Management Plan**

[Compliance of the Bio-Medical Waste Management Rules, 2016, vide G.S.R. 343(E), dtd. the 28th March, 2016]

Section 6: Duties of Municipalities or Corporations, Urban Local Bodies and Gram Panchayats

- Provide or allocate suitable land for development of common bio-medical waste treatment facilities
- Collect other solid waste from the health care facilities

Table 1.4 (i): Inventory of Bio-medical Wastes Generation

Towns / Blocks/ Villages	Estimated quantity of generation MT/Day	No. of Bedded Hospital	No. of Non-bedded Hospitals	No. of Clinics	No. of veterinary Hospitals	No. of Dental Clinics	No. of Clinical Labs	Time line for compliance	Actor
Kakching Block	10Kg/day	9	1	NIL	0	3	10	1 st December, 2022	Health

Table 1.4 (ii): Facilities for Bio-medical Wastes Management

Towns / Blocks/ Villages	No. of CBMWTFs	No. of HCF units Linkage with CBMWTF	No. of HCF Units with ETP	No. of HCF Units Pre-Segregated	Time line for compliance	Actor
Kakching Block	0	10	NIL	NIL	1 st December, 2022	Health

THEME 1.0: WASTE MANAGEMENT PLAN**Sub-theme 1.5: Hazardous Waste Management Plan**

[Compliance of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, vide G.S.R. 395 (E), dtd. the 04th April, 2016]

No any specific responsibilities to be taken up by the District Administration as per Schedule VII of the Rules

Sub-theme 1.6: e - Waste Management Plan

[Compliance of the E-Waste (Management) Rules, 2016, vide G.S.R. 338(E), dtd. the 23rd March, 2016]**Schedule IV: Duties of Urban Local Bodies (Municipal Committee or Council or Corporation)**

- To ensure for proper segregation, collection and is channelization to authorized dismantler or recycler;

Table 1.5 (i): Status and Inventory of Hazardous Wastes Generation

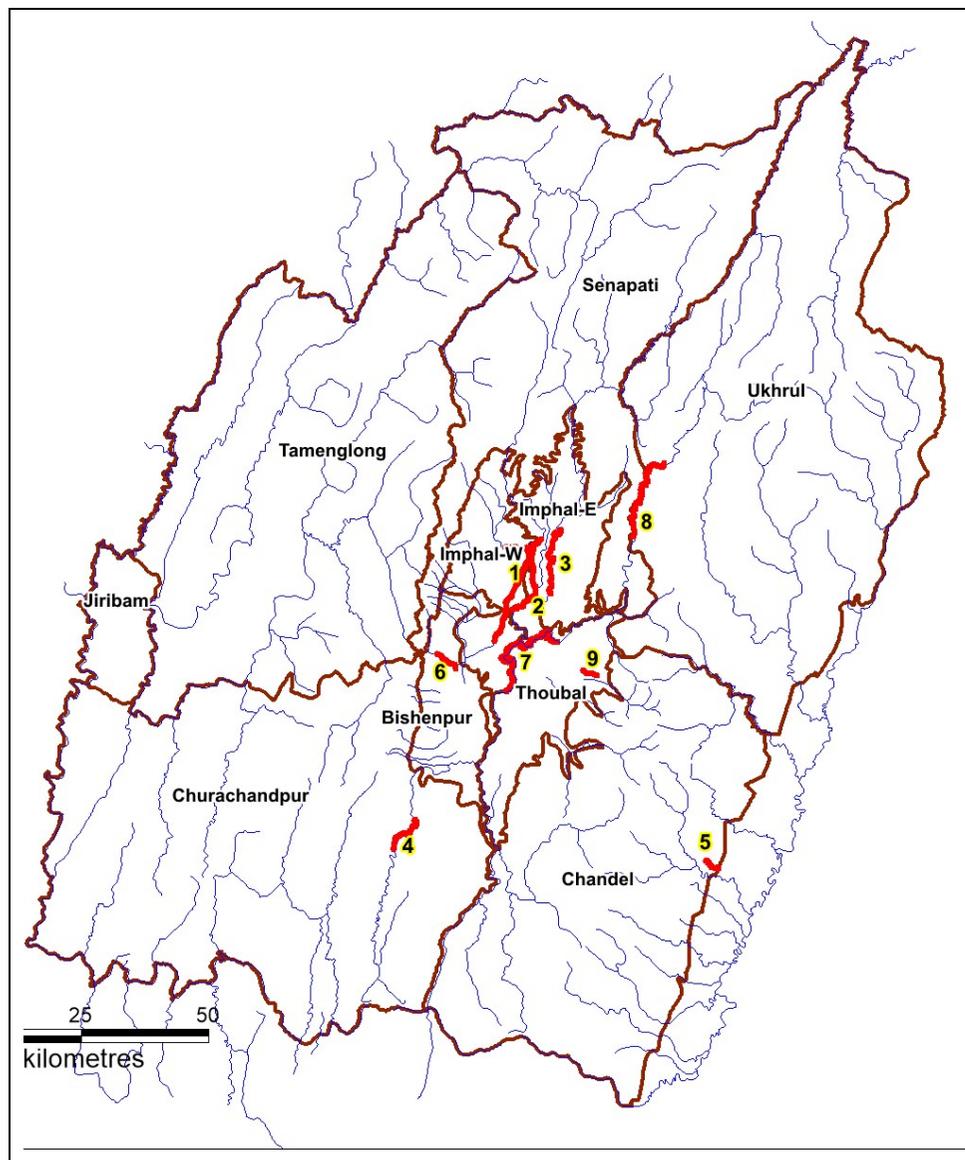
Towns / Blocks/ Villages	No. of Collection Centres	No. of authorized recyclers	No. of informal recycler	No. of NGOs involved	Does ULB linkage with any recyclers (Yes/No)	No. of awareness	Time line for compliance	Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	No separate collection centre	NIL	NIL	NIL	NO	NIL	1 st December, 2022	ULBs / RD&PR / any appropriate DLO
KAKCHING MUNICIPAL COUNCIL	Collected by the Council during door-to-door collection in a separate container	NIL	NIL	NIL	NO	NIL	1 st December, 2022	
SUGNU MUNICIPAL COUNCIL	No separate collection centre	NIL	NIL	NIL	NO	NIL	1 st December, 2022	
KAKCHING C.D. BLOCK	No separate collection centre	NIL	NIL	NIL	NO	NIL	1 st December, 2022	
LANGMEIDONG C.D. BLOCK	No separate collection centre	NIL	NIL	NIL	NO	NIL	1 st December, 2022	

THEME 2.0: WATER QUALITY MANAGEMENT PLAN

The CPCB in its report on “**River Stretches for Restoration of Water Quality**”(State wise and Priority wise, September 2018) has identified 351 Polluted River Stretches in the country. Out of these, 9 (nine) stretches of 9 (nine) different rivers has been identified as polluted river stretches in Manipur state under Priority II and Priority V for water quality restoration.

Priority wise Polluted River Stretches in Manipur

SN	*Name of River	Total length of the River	River Polluted Stretch identified by CPCB	District	Length of polluted stretches	*BOD Range (Mg/l)	*Criteria for Priority
1	Nambul	55.37 km	Iroisemba to Bishnupur	Imphal West & Bishnupur	26.48 km	3.6 – 23.7	Priority II
2	Lokchao	17.04 km	Bishnupur to Loktak Lake	Bishnupur	5.31 km	4.5	Priority V
3	Imphal	89.24 km	KhuraiLamlong to Samurou	Imphal East, Imphal West	19.98 km	3.4 – 6.4	Priority V
4	Iril	156.50 km	KanglaSiphai to Urup	Imphal East	18.12 km	3.2	Priority V
5	Khuga	79.25 km	Khuga Lake to Churachandpur	Churachandpur	10.92 km	3.1 – 3.6	Priority V
6	Khujairok	10.06 km	Moreh to Maojang	Tengnoupal	4.21 km	4.3	Priority V
7	Manipur	261.00 km	Sekmai jin Bridge to Thoubal	Thoubal, Imphal West	35.00 km	3.6 – 4.3	Priority V
8	Thoubal	142.80 km	LitantoMapithel Dam	Kamjong, Ukhrul, Thoubal	24.61 km	3.5	Priority V
9	Wangjing	35.08 km	Wangjing to Heirok	Thoubal	3.70 km	4.1 – 4.3	Priority V



REFERENCES

Sl.No.	River	Priority	Length (km)
1	Numbul River	II	26.48
2	Imphal River	V	19.98
3	Iril River	V	18.12
4	Khuga River	V	10.92
5	Khujairok River	V	4.21
6	Lokchao/Thongjaorok	V	5.31
7	Manipur River	V	35.00
8	Thoubal River	V	24.61
9	Wangjing River	V	3.70

Table 2.0 (i): Status and Inventory of Water Resources

Towns / Blocks / Villages	Rivers				Lake/Pond/Wetland			Ground Water		Time line for compliance	Actor
	No.	Total Length (km)	Polluted Stretches (km)	No. of Drains meeting rivers	No.	Area (Ha)	No. of Polluted Water body	No. of Functional borewells	No. of non-Functional borewells		
KAKCHING KHUNOU MUNICIPAL COUNCIL	NIL	NA	NA	NA	0	NIL	0	4	0	1 st Dec, 2021	WRD PHED MGNREGA IWMP ULBs RD&PR TA&H MPCB DoECC
KAKCHING MUNICIPAL COUNCIL	NIL	NA	NA	NA	0	NIL	0	7	1	1 st Dec, 2021	
SUGNU MUNICIPAL COUNCIL	NIL	NA	NA	NA	0	NIL	0	8	0	1 st Dec, 2021	
KAKCHING C.D. BLOCK	3	NA	NA	NA	Lake:1. Ponds:15	NA	0	5	4	1 st Dec, 2021	
LANGMEIDONG C.D. BLOCK	3	NA	NA	NA	Lake-1 Ponds-17	NA	NA	NA	NA	1 st Dec, 2021	
Total											

Table 2.0 (ii): Control of Water Pollution and regulation

Towns / Blocks / Villages	Water Quality Data at DM office (Yes/No)	Control of at River Bank (Yes/No)				Time line for compliance	Actor
		Open Defecation	Dumping Solid Waste	Idol Immersion	Encroachment of flood plains		
KAKCHING KHUNOU MUNICIPAL COUNCIL	No	Yes	No	No	Yes	1 st Dec, 2021	WRD PHED MGNREGA IWMP ULBs RD&PR TA&H
KAKCHING MUNICIPAL COUNCIL	No	Yes	No	No	Yes	1 st Dec, 2021	
SUGNU MUNICIPAL COUNCIL	No	Yes	No	No	Yes	1 st Dec, 2021	

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KAKCHING C.D. BLOCK	No	Yes	No	No	Yes	1 st Dec, 2021	
LANGMEIDONG C.D. BLOCK	No	Yes	No	No	Yes	1 st Dec, 2021	

Table 2.0 (iii): Awareness and Water Harvesting

Towns / Blocks / Villages	District level campaign on protection of water resources (No. per year)	Action Plan on Water Harvesting and Conservation				Time line for compliance	Actor
		Rain water Harvesting	Wetlands / Lakes	Community Ponds	Ground Water extraction / Recharge		
KAKCHING KHUNOU MUNICIPAL COUNCIL	2	2	1	2	NA	1 st Dec, 2022	WRD PHED MGNREGA IWMP ULBs RD&PR TA&H MPCB DoECC
KAKCHING MUNICIPAL COUNCIL	2	2	1	2	NA	1 st Dec, 2022	
SUGNU MUNICIPAL COUNCIL	2	2	1	2	NA	1 st Dec, 2022	
KAKCHING C.D. BLOCK	3	4	1	7	NA	1 st Dec, 2022	
LANGMEIDONG C.D. BLOCK	3	4	1	7	NA	1 st Dec, 2022	

Table 2.0 (iv): Compliance on Rejuvenation of Water Bodies

Towns / Blocks / Villages	No. of River		No. of Springs		No. of Water Body		No. of Wetlands		Time line for compliance	Actor
	Polluted	Rejuvenated	Polluted	Rejuvenated	Polluted	Rejuvenated	Polluted	Rejuvenated		
KAKCHING KHUNOU MUNICIPAL COUNCIL	NA		NA		NA		NA		1 st Dec, 2021	WRD PHED MGNREGA IWMP ULBs RD&PR TA&H MPCB DoECC
KAKCHING MUNICIPAL COUNCIL	NA		NA		NA		NA		1 st Dec, 2021	
SUGNU MUNICIPAL COUNCIL	NA		NA		NA		NA		1 st Dec, 2021	
KAKCHING C.D.	NA		NA		NA		NA		1 st Dec,	

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BLOCK									2021	
LANGMEIDONG C.D. BLOCK	NA		NA		NA		NA		1 st Dec, 2021	
Total										

THEME 3.0: DOMESTIC SEWAGE MANAGEMENT PLAN

Table 3.0 (i): Status and Inventory of Sewage Generated and Treatment Plant

Towns / Blocks/ Villages	Total sewage Generated in MLD	No. and Capacity of STP in MLD				Quantity of sewage treated in MLD	Gap in % between Sewage generated and treated	Time line for compliance	Actor
		Installed	Treated	Proposed	Under construction				
KAKCHING KHUNOU MUNICIPAL COUNCIL	1.36	NIL	NIL	NIL	NIL	NIL	100%	1 st Dec, 2022	PHED ULBs DoECC
KAKCHING MUNICIPAL COUNCIL	3.04	NIL	NIL	NIL	NIL	NIL	100%	1 st Dec, 2022	
SUGNU MUNICIPAL COUNCIL	0.592	NIL	NIL	NIL	NIL	NIL	100%	1 st Dec, 2022	
KAKCHING C.D. BLOCK	NA	NIL	NIL	NIL	NIL	NIL	100%	1 st Dec, 2022	
LANGMEIDONG C.D. BLOCK	NA	NIL	NIL	NIL	NIL	NIL	100%	1 st Dec, 2022	

Table 3.0 (ii): Adequacy of available Infrastructure and Strategic Action Plan for Domestic Sewage Treatment / Management

Towns / Blocks/ Villages	No. of Towns STPs installed	% of population covered under STP	No. and Capacity of FSSTP in KLD			Towns Needing STP /FSSTP	Time line for compliance	Actor
			Installed	Proposed	Under construction			
KAKCHING KHUNOU MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	1	1 st Dec, 2024	PHED ULBs DoECC
KAKCHING MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	1	1 st Dec, 2024	
SUGNU MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	1	1 st Dec, 2024	

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KAKCHING C.D. BLOCK	NIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2024	
LANGMEIDONG C.D. BLOCK	NIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2024	

THEME 4.0: INDUSTRIAL WASTEWATER MANAGEMENT PLAN

Table 4.0 (i): Status and Inventory of Industrial Waste Water (IWW) Generation and Treatment

Towns / Blocks/ Villages	No. of Industries Generated IWW	Quantity of IWW generated	No. and Capacity of CETPs / ETPs in MLD			No. of Industries with CETP / ETPs	Gap	Time line for compliance	Actor
			Installed	Proposed	Under construction				
KAKCHING KHUNOU MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	TCI Health ULBs
KAKCHING MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	
SUGNU MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	
KAKCHING C.D. BLOCK	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	
LANGMEIDONG C.D. BLOCK	NIL	NIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	

Table 4.0 (ii): Status of Action Taken for not meeting discharge Standards

Towns / Blocks/ Villages	No. of Industries not compliance standards	No. of Industries closed for not compliance standards in last 3 months	No. of Industries where Environmental compensation was imposed	Time line for compliance	Actor

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KAKCHING KHUNOU MUNICIPAL COUNCIL	NIL	NIL	NIL	1 st Dec, 2022	PHED ULBs DoECC
KAKCHING MUNICIPAL COUNCIL	NIL	NIL	NIL	1 st Dec, 2022	
SUGNU MUNICIPAL COUNCIL	NIL	NIL	NIL	1 st Dec, 2022	
KAKCHING C.D. BLOCK	NIL	NIL	NIL	1 st Dec, 2022	
LANGMEIDONG C.D. BLOCK	NIL	NIL	NIL	1 st Dec, 2022	

THEME 5.0: AIR QUALITY MANAGEMENT PLAN

Air Quality Data to be collected from MPCB

Table 5.0 (i): Inventory of Air Polluting Agents / Sources

Towns / Blocks/ Villages	No. of Stone crushers	No. of Brick Farms	No. of Vehicles registered	Others	Time line for compliance	Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	NA	NA	NA	NA	31 st Dec, 2021	TCI Transport
KAKCHING MUNICIPAL COUNCIL	NA	NA	NA	NA	31 st Dec, 2021	
SUGNU MUNICIPAL COUNCIL	NA	NA	NA	NA	31 st Dec, 2021	
KAKCHING C.D. BLOCK	NA	NA	NA	NA	31 st Dec, 2021	
LANGMEIDONG C.D. BLOCK	NA	NA	NA	NA	31 st Dec, 2021	

THEME 6.0: MINING ACTIVITY MANAGEMENT PLAN**Table 6.0 (i): Inventory of Mining Activity**

Towns / Blocks/ Villages	No. & Types of Mining Units / activity	No. of Mining Units with licenses	Area covered under mining	Area under illegal Sand mining	Area under illegal Sand mining	Time line for compliance	Actor
KAKCHING KHUNOU MUNICIPAL COUNCIL	NA	NA	NA	NA	NA	31 st Dec, 2021	TCI WRD
KAKCHING MUNICIPAL COUNCIL	NA	NA	NA	NA	NA	31 st Dec, 2021	
SUGNU MUNICIPAL COUNCIL	NA	NA	NA	NA	NA	31 st Dec, 2021	
KAKCHING C.D. BLOCK	NA	NA	NA	NA	NA	31 st Dec, 2021	
LANGMEIDONG C.D. BLOCK	NA	NA	NA	NA	NA	31 st Dec, 2021	

Table 6.0 (ii): Compliance to environmental Acts & Rules of Mining Activity

Towns / Blocks/ Villages	No. Mining Units			DSR for minor mining (Yes / No)	Potential area identified for sand / stone mining	Time line for compliance	Actor
	having Environmental clearance	having consent from SPCB	Closed down / suspended operation due to violation of environmental norms				
KAKCHING KHUNOU MUNICIPAL COUNCIL	NA	NA	NA	NA	NA	31 st Dec, 2021	TCI WRD
KAKCHING MUNICIPAL COUNCIL	NA	NA	NA	NA	NA	31 st Dec, 2021	
SUGNU	NA	NA	NA	NA	NA	31 st Dec,	

MUNICIPAL COUNCIL						2021	
KAKCHING C.D. BLOCK	NA	NA	NA	NA	NA	31 st Dec, 2021	
LANGMEIDONG C.D. BLOCK	NA	NA	NA	NA	NA	31 st Dec, 2021	

THEME 7.0: NOISE POLLUTION MANAGEMENT PLAN

Table 7.0(i): Inventory of Noise Polluting Agents / Sources

Towns / Blocks / Villages	No. of Noise measuring device	Units creating noise pollution	No. of Complaints on noise pollution in last year		Sign boards for silent zones in towns / cities / sensitive area	Time line for compliance	Actor
			Received	Redressed			
KAKCHING KHUNOU MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	TCI Transport MPCB
KAKCHING MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	
SUGNU MUNICIPAL COUNCIL	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	
KAKCHING C.D. BLOCK	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	
LANGMEIDONG C.D. BLOCK	NIL	NIL	NIL	NIL	NIL	1 st Dec, 2022	